

No. P.15025/219/11 – PA/FSSAI

Food Safety and Standards Authority of India

(Ministry of Health and Family Welfare)

The Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, provide a list of food businesses falling under provision of Central Licensing Authority. It interalia covers all food business operators manufacturing any article of food containing ingredients or substances or using technologies or processes or combination thereof whose safety has not been established through these regulations or which do not have a history of safe use or food containing ingredients which are being introduced for the first time into the country. They need to apply for Product Approval at FSSAI Headquarters before applying for Licence.

A copy of the application format is attached.